

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/944(CHE)/2024

PETITION NUMBER : CP/IB/244/2022

NAME OF THE APPLICANT : CA.S.Prabhu (RP)
M/s Marappan Textiles P.Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg
13(1B),13(1C)(b) of IBBI, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the RP.

This Application has been filed to take on record the 2nd revised list of creditors of the Corporate Debtor M/s. Marappan Textiles Private Limited.

The same is taken on record subject to all just exceptions.

IA(IBC)/944(CHE)/2024 is accordingly disposed off.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk